

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/642/ND/2023

IN THE MATTER OF:

Lampsat Motors Private Limited

...

Applicant

Under Section 59 of IBC.

Order delivered on 06.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vijay Kaundal, Mr. Nitish Kant Sharma, Ms.
Roshni Ojha, Advs.

For the ROC : Ms. Shankari Mishra, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the ROC are present through VC. Ld. Counsel for the ROC has submitted that they have filed the report, and the same is on board. Ld. Counsel for the Applicant has submitted that he received a report from the ROC. The report of IBBI is not on board. List this matter on **29.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)